



# The Bihar Gazette

## EXTRA ORDINARY

### PUBLISHED BY AUTHORITY

**11 PAUSHA 1946(S)**

**(NO.PATNA 01) PATNA, WEDNESDAY, 1<sup>ST</sup> JANUARY 2025**

#### Bihar Electricity Regulatory Commission

#### NOTIFICATION

**26<sup>th</sup> December 2024**

**No.-BERC-Meet/SAC-03/19-06**--In pursuance of powers conferred under section 87 of the Indian Electricity Act, 2003 in supersession of Notification issued vide Memo No. 603 dated 10.05.2019 in this respect, the Commission hereby constitutes the State Advisory Committee (SAC) comprising the following members in accordance with the provisions of the Indian Electricity Act, 2003 which will come into force on the date of its notification in the Official Gazette.

|           |                                                                                                                        |                                            |
|-----------|------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| <b>1.</b> | <b>Chairman</b><br>Bihar Electricity Regulatory Commission,Vidyut Bhawan-II,<br>Patna                                  | <b>Chairperson</b><br><b>(Ex. officio)</b> |
| <b>2.</b> | <b>Member (Technical)</b><br>Bihar Electricity Regulatory Commission,Vidyut Bhawan-II,<br>Patna                        | <b>Member</b><br><b>(Ex. officio)</b>      |
| <b>3.</b> | <b>Member (Legal)</b><br>Bihar Electricity Regulatory Commission,Vidyut Bhawan-II,<br>Patna                            | <b>Member</b><br><b>(Ex. officio)</b>      |
| <b>4.</b> | <b>Addl. Chief Secretary/Principal Secretary/Secretary</b><br>Department of Energy, Govt. of Bihar, Patna              | <b>Member</b><br><b>(Ex. officio)</b>      |
| <b>5.</b> | <b>Addl. Chief Secretary/Principal Secretary/Secretary</b><br>Food & Consumer Protection Deptt., Govt. of Bihar, Patna | <b>Member</b><br><b>(Ex. officio)</b>      |
| <b>6.</b> | <b>Addl. Chief Secretary/Principal Secretary/Secretary</b><br>Urban Dev. And Housing Deptt., Govt. of Bihar, Patna     | <b>Member</b><br><b>(Ex. officio)</b>      |

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|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|
| 7.  | <b>Addl. Chief Secretary/Principal Secretary/Secretary</b><br>Industries Deptt., Govt. of Bihar, Patna or his representative not below the rank of Director              | <b>Member</b><br><b>(Ex. officio)</b> |
| 8.  | <b>Addl. Chief Secretary/Principal Secretary/Secretary</b><br>Minor Water Resources Deptt., Patna                                                                        | <b>Member</b><br><b>(Ex. officio)</b> |
| 9.  | <b>Addl. Chief Secretary/Principal Secretary/Secretary</b><br>Agriculture Deptt., Govt. of Bihar, Patna or his representative not below the rank of Agriculture Director | <b>Member</b><br><b>(Ex. officio)</b> |
| 10. | <b>Addl. Chief Secretary/Principal Secretary/Secretary</b><br>Transport Deptt., Govt. of Bihar, Patna                                                                    | <b>Member</b><br><b>(Ex. officio)</b> |
| 11. | <b>Managing Director</b><br>Bihar State Power Generation Company Ltd. Vidyut Bhawan, Bailey Road, Patna                                                                  | <b>Member</b><br><b>(Ex. officio)</b> |
| 12. | <b>Managing Director</b><br>Bihar State Power Transmission Company Ltd. Vidyut Bhawan, Bailey Road, Patna                                                                | <b>Member</b><br><b>(Ex. officio)</b> |
| 13. | <b>Managing Director</b><br>North Bihar Power Distribution Company Ltd. Vidyut Bhawan, Bailey Road, Patna                                                                | <b>Member</b><br><b>(Ex. officio)</b> |
| 14. | <b>Managing Director</b><br>South Bihar Power Distribution Company Ltd. Vidyut Bhawan, Bailey Road, Patna                                                                | <b>Member</b><br><b>(Ex. officio)</b> |
| 15. | <b>Director</b><br>Bihar Renewable Energy Development Agency (BREDA), VidyutBhawan, Patna                                                                                | <b>Member</b><br><b>(Ex. officio)</b> |
| 16. | <b>MD</b> (or his authorized representative), Indian Energy Exchange Ltd. New Delhi                                                                                      | <b>Member</b><br><b>(Ex. officio)</b> |
| 17. | <b>General Manager</b> , East Central Railway, Hajipur (or his representative not below the rank of Chief Electrical Engineer)                                           | <b>Member</b><br><b>(Ex. officio)</b> |
| 18. | <b>President</b> , Bihar Chamber of Commerce, Patna                                                                                                                      | <b>Member</b><br><b>(Ex. officio)</b> |
| 19. | <b>President</b> , Bihar Industries Association, Patna                                                                                                                   | <b>Member</b><br><b>(Ex. officio)</b> |
| 20. | <b>Shri R.K. Choudhary</b> , Ex. Member, Jharkhand State Electricity Regulatory Commission, Ranchi                                                                       | <b>Member</b>                         |
| 21. | <b>Shri Ashok Kr. Jivarjika</b> , Advisor, Bijli Upbhokta Sangharsh Samiti, Bhagalpur                                                                                    | <b>Member</b>                         |

- (1) The Chairman of the Commission shall be the ex-officio Chairperson of the State Advisory Committee.
- (2) Secretary of the Commission shall be Ex-officio secretary of the Committee.
- (3) The objects of the SAC shall be as per provisions of section 88 of the Electricity Act, 2003.
- (4) Every Member of the Committee other than the Chairman and Members of the Commission who are respectively ex-officio chairman and members of the Committee shall hold office for a period of 3 years unless he ceases to be a member earlier.
- (5) A Committee Member shall not be entitled to any remuneration other than that provided in BERC (State Advisory Committee) Regulations, 2005 with its amendment time to time.
- (6) A fee for attending each meeting shall be payable to the members as per provisions of aforesaid regulations, except ex-officio Members.
- (7) The Committee Members shall be paid T.A at the rates as provided in the aforesaid Regulations.

- (8) A Member of the Committee who is a Govt. Servant or an employee of Public Sector Undertaking shall draw T.A. from his/her parent organization.

Other terms and conditions of the member of SAC shall be governed by the provisions of Bihar State Advisory Committee Regulation, 2005.

**By the order of the Commission,  
Raamish Tauseef,  
Secretary.**

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**PUBLISHED AND PRINTED BY THE SUPERINTENDENT,  
BIHAR SECRETARIAT PRESS, PATNA,  
BIHAR GAZETTE (EXTRA) 01—571+10  
Website:<http://egazette.bih.nic.in>**